

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

CONTEMPT PETITION (C) NO. 303 OF 2013

IN

WRIT PETITION (C) NO. 598 OF 2013

Aneesh D. Lawande & Anr.

... Petitioners

Versus

The State of Goa and others

... Respondents

ORDER

As we have already disposed of the writ petition, nothing survives in the Contempt Petition and, therefore, the same is dismissed.

.....J.
[Anil R. Dave]

.....J.
[Dipak Misra]

New Delhi;
August 30, 2013.